

CR(W) Case No.147/2019

Present : Ms. Sparsita Garg, M.A., LL.M., AJS

16.03.2021

Complainant is absent without any step.

The case is pending at the stage of necessary order.

On perusal of the case record, it transpires that the complainant is found to be absent without any steps since 21.01.2020. From the conduct of the complainant, it transpires to me that she is no longer interested to proceed with this case against the accused persons and accordingly, this instant case is dismissed for non-prosecution of the complainant.

Accordingly, case is disposed of.